

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **03.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** : IA/361(CHE)/2023  
**PETITION NUMBER** : IBA/1277/2019  
**NAME OF THE PETITIONER(S)** : Liquidator of M/s Wayne Burt Aerospace Pvt Ltd  
**NAME OF THE RESPONDENTS** :  
**UNDER SECTION** : Sec 35(1)(n) & R/w Reg 15 of IBBI Reg 2016

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**ORDER**

The Applicant is represented by the Ld. Counsel Ms. Pavithra Dayalan through video conferencing mode.

The Application is filed by the Ld. Liquidator to submit the progress report for the quarter ended on 31.12.2022. The said progress report is taken on record with all just exceptions.

Accordingly, IA/361(CHE)/2023 stands **disposed off**.



[SAMEER KAKAR]  
MEMBER (TECHNICAL)

AR



[SANJIV JAIN]  
MEMBER (JUDICIAL)